

ITEM NO.40

REGISTRAR COURT. 2

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 3993-3994/2026

JAYSHREE DEVI

Petitioner(s)

VERSUS

EVERSTRONG SALES PRIVATE LIMITED & ORS.

Respondent(s)

Date : 12-03-2026 These petitions were called on for hearing today.

For Petitioner(s) :

Mr. Shreedhar Gaggar, Adv.  
Mr. Anubhav Lamba, Adv.  
Mr. Pulkit Agarwal, AOR

For Respondent(s) :

Mr. Praveen Kumar, Adv.  
Mr. Smarhar Singh, AOR  
Mr. Sameer Rai, Adv.  
Mr. Suman Raj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Counter affidavit on behalf respondent No.1 be filed on or before 1.4.2026.

Service is complete on Respondent Nos. 2 to 40, 44, 45 but none has entered appearance.

Ld. Counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent Nos. 41 to 43 on or before 1.4.2026.

List again on 20.4.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN  
Registrar

MG